COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 13 OF 2018

Dated : 15th July, 2019

In the matter of:

Jaiprakash Power Ventures Limited .... Appellant(s)

Vs.

Central Electricity Regulatory Commission &Anr. .... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on ***22.08.2019.***

PS/Court Master

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